

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(40) C.P. (IB)-2626(MB)/2018

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.01.2020**

NAME OF THE PARTIES: M/s Pride Lifters
V/s.
Piletech Infra Pvt LTD

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Counsel for the Petitioner is present.
2. The matter was filled in 22/07/2018. On 24/04/2019 Mr. Rajan Makka the General Manager of Respondent appeared. Thereafter, when the matter was posted on 01/07/2019, 21/10/2019, there was no representation on the side of the Respondent.
3. Counsel for the Petitioner present. He is directed to intimate the next date of hearing to the Respondent
4. List the matter on **05.03.2020**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

07.01.2020
Jd